

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 30th September, 2022

NO. HC.VII-122/2018(Pt.)/8758/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the Systems Officers, Systems Assistants & Computer Typists of the District Courts of Assam and Systems Officers and Computer Assistants of the Hon'ble Gauhati High Court (Principal Seat and the Outlying Benches) to participate in the 1 (one) day **"Hardware and Software Maintenance Training Programme (ECT_11_2022)"** to be organised by the Judicial Academy, Assam on **20-10-2022** (Thursday) from **10:30 A.M. to 3:30 P.M.** through **virtual mode**.

The link for the proposed training is (Platform - Microsoft Teams):
<https://bit.ly/3LPIHiW>

The **General Instructions for Training (Online Mode)** for participation is enclosed along with the notification.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)
Dated: 30-09-2022

Memo HC.VII-122/2018(Pt.)/ 8759- 8775/A

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

(He/She is requested to inform the nominated Official(s)/Staff of his/her State to attend the training accordingly

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and make necessary arrangements for smooth conduct of the training programme)

6. The District & Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar

(He/She is requested to inform the nominated Official(s)/Staff under his/her control about this Notification and make necessary arrangements for smooth conduct of the training programme).

7. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
8. The Chief Judicial Magistrate
9. Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar

(He/She is requested to inform the nominated Official(s)/Staff under his/her control about this Notification and make necessary arrangements for smooth conduct of the training programme).

10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati and make necessary arrangements for smooth conduct of the training programme).

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11. The Administrative Officer(J)/_____

Gauhati High Court, Guwahati.

(He/She is requested to inform the nominated Official(s)/Staff under his/her control about this Notification)

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

13. The Systems Officer / System Assistant / Computer Typist

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar

14. The Systems Officer/System Assistants/Computer Assistants, Gauhati High Court, Guwahati

15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

16. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
30.09.22

REGISTRAR (JUDICIAL)